GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 685 TO BE ANSWERED ON 20th JULY, 2018

ANTI-TOBACCO CAMPAIGN

685. SHRI GOPAL SHETTY: DR. C. GOPALAKRISHNAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of initiatives and activities taken by the Government on 'World No Tobacco Day' in the country;
- (b) whether the Government proposes to enact strict laws to check smoking at public places;
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government to check illegal sale of tobacco products to children and in educational institutions?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): An awareness campaign on the harmful effect of tobacco use has been undertaken by airing of audio/video spots for 4 weeks during June-July, 2018.

A rally of 100 autos with the message on harmful effect of tobacco use was flagged off from Nirman Bhawan, Ministry of Health & Family Welfare on 31.05.2018 for a one month campaign in Delhi/NCR.

This Ministry has written letter to all States/Union Territories requesting them for stricter implementation of COTPA, 2003 and for undertaking various campaigns/activities to commemorate this year's World No Tobacco Day. States/ Union Territories have undertaken several activities to commemorate the Day.

This Ministry in collaboration with the World Health Organization organized a "National Consultation on Accelerating Implementation of Tobacco Control Measures for achievement of Goals under National Health Policy, 2017" on 6-7 June 2018, focusing on the theme of the World No Tobacco Day 2018.

- (b) & (c): Government has already enacted Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003), and Section-4 of this Act read with Rules made thereunder, prohibits smoking in public places provided that in a hotel having thirty rooms or a restaurant having seating capacity of thirty persons or more and in the airports, a separate provision for smoking area or space may be made.
- (d): As per Section 6 of COTPA, 2003 read with Rules made thereunder, there is prohibition on sale of tobacco products to and by persons below the age of 18 years and in an area within a radius of one hundred yards of any educational institution.

The onus of enforcing various provisions of the COTPA, 2003 & Rules made thereunder, primarily lies with States/Union Territories and the reports received periodically from them suggest that the same are being implemented effectively.